NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 48(ND)/2016

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Sh. Anish Kumar Vs. M/s Friends Flight Fares Pvt. Ltd. & Ors, Advocate

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Arpit Drivedi, Advocate

For the Respondent (s): Mr. Rahul Kumar, Advocate

Mr. Ranjeet Kumar, PCS

ORDER

A request for an adjournment is being made by the Ld. Counsel for the Petitioner on grounds that the main counsel is unavailable. At his request, adjourned to 16th April, 2018.

(R. Varadharajan)

-S-U1

Member (J)

(Ina Malhotra)

S-d1

Member (J)